

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.33/BB/2018	-	Admission	252(3)	M/s Jasky Exports Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S. Raghavan, PCS 9880737902		
	S. Raghavan P.C.S		

The matter is listed today for admission. PCS for petitioner is present. Heard him. He reported that he had complied the objections raised by the Registry. He has filed additional documents. Issue notice to the ROC, Karnataka. Registry to prepare notice. The counsel for the Petitioner to collect the notice from the Registry and serve on the ROC, Karnataka, and to file proof of service.

List it on 16.02.2018.


MEMBER (T)


MEMBER (J)